

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 106(ND)13

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. Freeze King Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : Mr. Saurabh Kalia, Mr. Parvinder,
Mr. Rahul Ahuja & Ms. Samridhi Gogia, Advocates
for R1 & 2.

ORDER

As the matter is part heard, be listed before the regular Bench on 15th December, 2017.

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(Ina Malhotra)
(Member (J))